

Central Administrative Tribunal, Principal Bench

O.A.No.1209/96

Hon'ble Dr. A.Vedavalli, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 5th day of June, 1997

M.M.Parti
s/o late Shri J.P.Parti
r/o F-264, New Rajinder Nagar
New Delhi - 110 060. ... Applicant

(By Shri Shahid Azad, Advocate)

Vs.

Union of India through ...

1. Secretary
M/o Communication
Sanchar Bhawan
New Delhi - 1.
2. The Assistant Director General(CW)
Department of Telecom
Sanchar Bhawan
New Delhi. ... Respondents

(By Ms. Aparna Bhatt, Advocate)

O R D E R(Oral)

Hon'ble Dr. A.Vedavalli, Member(J)

Learned counsel for the applicant submits that the relief which has sought for in the OA has already been granted to him by the respondents and therefore, the OA has become infructuous. He seeks permission to withdraw the OA. In the circumstances, the OA is dismissed as withdrawn.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/rao/

A.Vedavalli
(DR. A.VEDAVALLI)
MEMBER(A)